

**GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES**

**LOK SABHA
UNSTARRED QUESTION No. †4852
TO BE ANSWERED ON 01ST APRIL, 2025**

Promotion of Aquaculture Insurance

†4852. Smt. Himadri Singh:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

- (a) the total amount of funds provided and spent for various schemes of the Ministry till February, 2025;
- (b) whether the Government has taken any steps to promote Aquaculture Insurance, if so, the details thereof; and
- (c) whether the Government has taken any steps to adopt Safety and Quality System for safe fish production and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI GEORGE KURIAN)

(a): The Ministry of Fisheries Animal Husbandry and Dairying is implementing various schemes for development of Fisheries, Animal Husbandry and Dairying sectors which inter-alia include (i) Pradhan Mantri Matsya Sampada Yojana (PMMSY), (ii) Fisheries and Aquaculture Infrastructure Development Fund (FIDF), (iii) Pradhan Mantri Matsya Kisan Samridhi Sah-Yojana (PM-MKSSY), (iv) Livestock Health and Disease Control Programme, (v) Infrastructure Development Fund, (vi) Dairy Development, (vii) Rashtriya Gokul Mission, (viii) Livestock Census & ISS, (ix) National Livestock Mission and (x) Dairying through Cooperatives. During the year 2024-25, an amount of Rs. 5113.00 crore has been allocated and an amount of Rs.3459.74 crore has been spent for various activities across the country under these above schemes by 23rd March, 2025.

(b): The Department of Fisheries, Ministry of Fisheries Animal Husbandry and Dairying is implementing a new Central Sector Sub-scheme namely the Pradhan Mantri Matsya Kisan Samridhi Sah-Yojana (PM-MKSSY) under the ongoing Pradhan Mantri Matsya Sampada Yojana (PMMSY) for a period of four years from FY 2023-24 to FY 2026-27 at an estimated outlay of ₹6000. The Component 1-B of PM-MKSSY provides onetime incentive to the aquaculture farmers against purchase of insurance with farm size upto 4 hectares of water spread area.

The 'onetime incentive' is provided at the rate of 40% of the cost of premium subject to the ceiling of ₹25000 per hectare of water spread area of the aquaculture farm. The maximum incentive payable to single farmer is ₹100,000 upto farm size of 4 hectares of water spread area. For intensive form of aquaculture other than farms such as cage culture, Re-circulatory Aquaculture System (RAS), bio-floc, raceways, etc. the incentive payable is 40% of premium. The maximum incentive payable is ₹1 lakh and the maximum unit size eligible is 1800 m³. The aforesaid benefit of 'onetime incentive' is provided for aquaculture insurance purchased for one crop only i.e. one crop cycle. Scheduled Caste (SC), Scheduled Tribe (ST) and Women beneficiaries would be provided an additional incentive @ 10% of the incentive payable for General Categories.

(c) The Component 3 of PM-MKSSY provides financial incentive to fisheries micro and small enterprises in the form of Performance Grant for adoption of value chain efficiencies, safety and quality assurance systems in fish and fishery products against a set of measurable parameters. The quantum of Performance Grant is: (i) for microenterprise, 25% of the total investment or, ₹35 lakhs, whichever is lower, for General Category and 35% of total investment or, ₹45 lakhs, whichever is lower, for SC, ST and Women owned microenterprises. (ii) for Small enterprise, 25% of total investment or ₹75 lakhs, whichever is lower, for General Category and 35% of total investment or ₹100 lakhs, whichever is lower, for Scheduled Caste (SC), Scheduled Tribe (ST) and Women owned small enterprises. (iii) for Village Level Organizations and Federations of Self Help Groups (SHGs), Fish Farmer Producer Organisation (FFPOs) and Cooperatives, 35% of total investment or ₹200 lakhs, whichever is lower.
